THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES. (DR. S. VENUGOPALACHARI): (a) and (b). Power generation from Salal Hydro-electric Project of National Hydro-electric Power Corporation, located in Jammu & Kashmir, depends, inter-alia, upon the inflow of water. During the current year, against a target of 619 million units for the period April-June 1996, actual generation has been 698.39 million units.

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(c) The project experiences problems in operation in monsoon months due to heavy silt content of water which causes frequent outages of generating units. NHPC is taking technical measures to control siltage and to improve the performance of the power station further.

Conversion of Leasehold Tenure.

- 878. SHRI SURESH KALMADI : Will the PRIME MINISTER be pleased to state :
- (a) whether the Government have modified the scheme of conversion of leasehold tenure of land into freehold in Delhi; and
 - (b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR U VENKATESWARLU). (a) Yes, Sir.

- (b) Modification in the scheme provide for remission in charges as under
 - (i) Remission by 50% in the case of original leases in rehabilitation colonies in whose cases first sale in exempted from payment of unearned increase and lessees are liable to pay nominal ground rent of Re. 1/- as per terms and conditions of the lease.
 - (ii) Remission in conversion fee by 33 1/3% in respect of ready built flats/tenements allotted by DDA, flats constructed by Group Housing Societies and the tenements allotted/ administered by L&DO.
 - (iii) Remission in conversion charges by 25% in respect of other leases and also in cases where properties have changed hands after seeking sale permission, pursuant to the terms and conditions of the lease.
 - (iv) The scheme has been available to the allottees/leases in Asiad Village Complex.

[Translation]

Petrol Pumps

- 879. SHRI BACHI SINGH 'BACHDA' RAWAT : Will the PRIME MINISTER be pleased to state :
 - (a) whether there is acute shortage of petrol pumps

in proportion to the geographical area in Akora and Pithoragarh hilly districts of Uttar Pradesh;

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- (b) if so, whether the Government propose to provide petrol pump facilities at each Tehsil and Block Headquarter; and
- (c) if so, the time by which these are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). Retail Outlet dealerships are opened at places which meet the Oil Industry's Volume-Distance norms and not on the basis of covering each Tehsil and Block headquarters. Accordingly, one location for setting up a retail outlet dealership in Almora district of U.P. has been included in the RO Marketing Plan 1993-96. It normally takes 1 to 2 years from the date of advertisement to the commissioning of the facility.

[English]

A.P. State Electricity Board

- 880. SHRI T. SUBBARAMI REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether some time back the Andhra Pradesh State Electricity Board has requested Power Finance Corporation for sanctioning a loan of Rs. 280 crores for executing the work of Kothagudem Thermal Power Station;
 - (b) if so, the reasons for delay; and
- (c) the time by which the amount is likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR S VENUGOPALACHARI): (a) to (c). On an application made by the Andhra Pradesh State Electricity Board (APSEB), the Power Finance Corporation has already sanctioned an amount of Rs. 280 crores as lease financing for the Kothagudam Thermal Power Station An amount of Rs. 234.27 crores has already been released to the APSEB on the basis of the claims made by them. The balance amount will be paid as soon as APSEB raises claims for the supplies made to the TPS As can be seen from the above there has been no delay on the part of the Power Finance Corporation for granting the loan to APSEB.

Militancy in Jammu and Kashmir

- 881 SHRI CHAMAN LAL GUPTA Will the PRIME MINISTER be pleased to state
- (a) the number of persons killed/injured and arrested in Jammu and Kashmir in the militancy related violance during 1996; Month-wise,